

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 383.**

TO BE ANSWERED ON THE 18TH JULY, 2017/ ASHADHA 27, 1939 (SAKA)

CONVICTION RATE

383. SHRI BHARTRUHARI MAHTAB:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that conviction rate in respect of IPC cases in majority of the States/UTs has been reported to be below the national average during each of the last three years and the current year;

(b) if so, the details thereof and the reasons therefor, State/UT-wise;

(c) the mechanism developed by the Government to monitor the measures taken by the State/UT Governments to improve the administration of criminal justice system and for prevention and control of crime in their respective State/UT;

(d) the details of the funds provided by the Government for the purpose during the said period, State/UT-wise;

(e) whether cases of violation of guidelines issued by the Government to the States to improve the conviction rate has come to the notice of the Government during the said period;

(f) if so, the details thereof and the reasons therefor, State/UT-wise; and

(g) the other steps taken/being taken by the Government to improve criminal justice system in the country along with achievements thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): State/UT-wise cases conviction rate of various cognizable crimes under Indian Penal Code (IPC) during 2014-2015 is at Annexure-I.

‘Police’ and ‘Public Order’ are State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies.

(d): State-Wise Year-Wise release of funds under Crime and Criminal Tracking Network and Systems (CCTNS) Project to the States/UTs is at Annexure-II.

(e) to (g): The Government of India’s CCTNS project is covering more than 15,000 police stations for capturing Crime & Criminal Information. This application will enable nation-wide search on crimes and criminals which will help in improving criminal justice system. Further, Union Government attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime. In this regard, various Advisories relating to crime against women and children, cyber crime, human trafficking, mandatory registration of FIRs, improving quality of investigation etc, have been issued from time to time, which are available in the Ministry of Home Affairs website viz www.mha.nic.in.

**State/UT-wise cases conviction rate of various cognizable crimes under
Indian Penal Code (IPC) during 2014-2015**

SL	State/UT	2014	2015
1	Andhra Pradesh	28.9	31.5
2	Arunachal Pradesh	58.5	31.0
3	Assam	13.1	11.8
4	Bihar	10.0	12.8
5	Chhattisgarh	46.5	54.4
6	Goa	21.1	19.0
7	Gujarat	43.2	36.6
8	Haryana	29.0	30.3
9	Himachal Pradesh	30.1	27.5
10	Jammu & Kashmir	39.4	38.4
11	Jharkhand	26.9	18.9
12	Karnataka	38.5	38.6
13	Kerala	77.8	82.3
14	Madhya Pradesh	53.5	48.3
15	Maharashtra	19.3	33.0
16	Manipur	29.9	44.0
17	Meghalaya	65.9	37.4
18	Mizoram	92.9	93.8
19	Nagaland	84.7	69.6
20	Odisha	16.4	9.5
21	Punjab	35.5	33.6
22	Rajasthan	56.8	57.2
23	Sikkim	49.6	40.4
24	Tamil Nadu	65.9	63.6
25	Telangana	38.6	37.6
26	Tripura	20.1	30.2
27	Uttar Pradesh	53.2	58.4
28	Uttarakhand	53.0	58.1
29	West Bengal	11.1	14.6
	TOTAL STATE(S)	45.1	46.8
30	A & N Islands	46.9	31.6
31	Chandigarh	40.0	43.6
32	D&N Haveli	11.0	7.8
33	Daman & Diu	10.2	5.4
34	Delhi UT	43.7	49.2
35	Lakshadweep	68.3	71.4
36	Puducherry	70.1	86.0
	TOTAL UT(S)	44.0	49.3
	TOTAL (ALL INDIA)	45.1	46.9

Source: Crime in India

CCTNS Project Fund Status (15th July 2017)

Status of funds released to States/UTs

Units: INR Lakh

S.No	State/UT	Total amount approved under PIM(in Lakh)	Funds released by MHA 2009-10	Funds released by MHA 2010-11	Funds released by MHA 2011-12	Funds released by MHA 2012-13	Funds Released by MHA 2013-14	Funds Released by MHA 2014-15	Funds Released by MHA 2015-16	Funds Released by MHA 2016-17	Total Fund Released
1	Andaman & Nicobar	726.75	69.71	90.48	4.72			506.44			671.35
2	Andhra Pradesh	2272.485						1288.29	3681.01	48.24	7290.03
	Andhra Pradesh united	6405.729	1079.90	1028.19	1788.49						
3	Arunachal Pradesh	1297.7	165.84	127.64	89.66			860.26		302.72	1546.12
4	Assam	3165.03	332.94	335.39	504.35		500.00	1425.30		1015.29	4113.27
5	Bihar	5966.46	802.06	656.63	1125.88					0.00	2584.57
6	Chandigarh	749.79	74.76	85.80	2.10					421.90	584.56
7	Chhattisgarh	3942	440.03	335.96	521.36				3193.68	48.24	4539.27
8	Dadra & Nagar H	43.53	60.93	89.39	1.00						1118.27
9	Daman & Diu	671.24	67.93	77.20	1.24			397.78		422.80	
10	Delhi	3099.14	131.39	290.00	312.95			1443.00	921.80		3099.14
11	Goa	704.34	108.43	126.24	86.02			383.00		234.02	937.71
12	Gujarat	5512.39	390.09	497.01	688.23		3142.80	123.20	1450.24	489.70	6781.27
13	Haryana	3139.64	338.12	284.81	451.58				1418.72	1165.88	3659.11
14	Himachal Pradesh	1325.34	179.77	178.99	339.70				1194.12	96.48	1989.06
15	Jammu & Kashmir	2802.97	278.09	356.23	329.03			1499.00		618.43	3080.78
16	Jharkhand	4280.12	311.38	375.19	677.01	971.09	2730.40			79.63	5144.70
17	Karnataka	6003.69	770.84	448.43	368.24	1649.00	1432.98		2729.10	1659.59	9058.18
18	Kerala	4299.79	379.86	369.10	872.63			930.00	2220.83	491.05	5263.47
19	Lakshadweep	531.43	61.55	80.17	64.37					423.53	629.62
20	Madhya Pradesh	7030.54	667.35	610.90	1435.23			4000.00		1866.67	8580.15
21	Maharashtra	8565.16	592.59	728.28	1318.51				6624.14	1832.58	11096.10
22	Manipur	1531.83	175.96	169.65	232.52				584.15	406.63	1568.91
23	Meghalaya	889.74	169.27	127.48	73.69			191.90		537.63	1099.97
24	Mizoram	893.76	134.11	124.34	196.04		100.00	193.00	397.38	175.08	1319.95
25	Nagaland	1330.64	135.26	186.25	164.94			288.00	723.17	60.30	1557.92
26	Odisha	4976.15	487.23	475.39	715.74			1858.00	1561.47	969.47	6067.30
27	Puducherry	993.63	85.62	110.50	23.11			557.00	217.40	0.61	994.24
28	Punjab	3459.82	350.08	291.60	222.48				3122.88	718.33	4705.37
29	Rajasthan	5736.56	461.61	613.35	971.51					1704.00	3750.47
30	Sikkim	841.55	97.25	94.72	32.85	147.00	206.00	135.94		228.00	941.76
31	Tamil Nadu	10333.88	658.40	832.06	2509.22		3481.80	1411.65	1743.37	1401.84	12038.34
32	Telengana	1624.094						920.71	2155.54	1380.39	6080.73
32	Tripura	1249.22	138.60	164.78	54.10		411.06	270.00	419.57	6.03	1464.14
33	Uttar Pradesh	11378.1	861.34	923.51	1334.24			5367.00	2935.02	2770.00	14191.11
34	Uttarakhand	1690.59	180.87	189.90	84.43		350.00	315.29	1263.39	84.42	2468.30
35	West Bengal	4423.59	300.77	467.20	807.58				3488.52		5064.07
	Total	123888.4	11539.93	11942.76	18404.75	2767.09	12355.04	24364.76	42045.50	21659.48	145079.31